

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO. 170/00584/2017

DATED THIS THE 07TH DAY OF AUGUST, 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI DINESH SHARMA, MEMBER(A)

Sri G. Gopala Krishna,
S/o Late G.P. Rangaswamy,
Aged about 66 years,
Saraswathinagar,
Davangere-577 004. ..Applicant

(By Advocate Shri V.V. Balan)

V/s.

1. The Secretary,
Department of Posts,
Dak Bhavan,
New Delhi-110 001.
2. The Chief Post Master General,
Karnataka Circle,
Palace Road,
Bangalore -560 001.
3. The Superintendent of Post Offices,
Chitradurga-577 501. ..Respondents

(By Shri N. Amaresh, Sr. Panel Counsel)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. The matter relates to grant of MACP. The applicant was appointed as Postal Assistant on 22.01.1980. He was granted TBOP, though belatedly, on 26.01.1996 and granted BCR on

19.6.2006 and became eligible for MACP after 30 years, on 22.01.2010. In the meanwhile, the applicant superannuated on 30.6.2012.

2. On completion of 30 years of service, applicant became eligible for MACP benefits on 22.01.2010 and will now therefore, to be granted the difference of benefits between the scale he was drawing and the next financial up-graded scale under MACP with all benefits attended to it. His DCRG and other benefits also may be modulated in consequences to this order and total benefits to be granted to him within three months next.

3. OA allowed. No order as to costs.

(DINESH SHARMA)
MEMBER(A)

(DR K.B. SURESH)
MEMBER(J)

vmr.

Annexures referred to by the Applicant in OA.584/2017

Annexure A-1: Copy of Memo dated 11.1.96.

Annexure A-2: Copy of Memo dated 19.6.2006.

Annexure A-3: Copy of Memo dated 16.6.2017.

Annexure A-4: Copy of Representation dated 19.4.2017.

Annexure A-5: Copy of Letter dated 10.7.2017.

Annexure A-6: Copy of Letter dated 25.9.2017.

Annexure A-7: Copy of Judgment dated 15.6.2017.

Annexures referred to by the Respondents in the reply

Annexure R-1: Copy of Service Book entry

Annexure R-2: Copy of OM dated 18.9.2009.

Annexure R-3: Copy of corrigendum dated 20.5.2010.

Annexure R-4: Copy of Letter dated 18.10.2010.

Annexure R-5: Copy of Appendix 9.

Annexure R-6: Copy of High Court of Delhi order in WP.

(C)4131/2014 dated 29.9.2014.

Annexure R-7: Copy of High Court of Delhi order in WP.(C)

2806/2016 dated 01.04.2016.

Annexure R-8: Copy of CAT, Bangalore Bench order in OA.No.

1259/2014 dated 2.2.2016.

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